## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/26/2016

NAME OF THE PETITIONER(S)

: S. Ramaniklal Pandia & another

NAME OF THE RESPONDENT(S)

: United Pharma (India) Private Limited & 4 others

**UNDER SECTION** 

:397/398

S.No. Name (in Capital)

Represented by

Signature

1) T.V.P. Saivihan Lur Han Shankar Mani

Counce her P.v. P. Sai Vil

Ruspondub

PRIXADARSHININ & TILBHASIKAR

## **ORDER**

Counsels representing both parties present and prays time for reporting the implementation of the terms of settlement recorded by CLB on 20.8.2013. At request, time extended. Put up on 10.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)